

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24123/2007

(From the judgement and order dated 02/03/2006 in OJC No. 10191/2000 of  
The HIGH COURT OF ORISSA AT CUTTACK)

AJAY KUMAR DAS

Petitioner(s)

VERSUS

STATE OF ORISSA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and with prayer for interim relief and  
office report)

Date: 01/12/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE  
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s)

Mr. Alok Kumar,Adv.

For Respondent(s)

Mr.Rutwik Panda,Adv.

Mr. Sibbo Sankar Mishra,Adv.

UPON hearing counsel the Court made the following  
ORDER

In view of the letter circulated by counsel for the petitioner, the matter is  
adjourned by four weeks to file rejoinder affidavit.

( Satish K.Yadav )  
Court Master

( Phoolan Wati Arora )  
Court Master